## HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

IA No. 01/2018 in CRA No. 11/2015

Vikram Massih

...Applicant(s)

Through: - Mr. O.P Thakur, Advocate

V/S

State of Jammu and Kashmir

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

Issue notice to Mr. Amit Gupta, learned AAG for filing objections to the applications by the next date.

List on 19.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 06.05.2020 Tarun